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PART VII. Advertisements and Notices, etc.

THE ORISSA GAZETTE.

NOTICE.

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and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home, Revenue and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for, unless the order distinctly states that it is to be continued until further instructions.

All Notifications and other matters intended for publication in *The Orissa Gazette* should reach the Publisher's Office on the preceding Wednesday to ensure appearance in that week's Gazette.

V. M. MONEY,

Publisher, The Orissa Gazette.

NOTICE.

The Proceedings of the Orissa Advisory Council printed in separate pamphlet form are available for sale at the office of the Secretary to the Orissa Advisory Council, Cuttack.

Rs. as.

Price of single copy 0 4

NOTICES OF SALE.

NOTIFICATION—A.

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of estates in the district of Cuttack will be put up for sale at the Office of the Collector of that district on the 21st September 1936 at 12 noon for arrears of revenue and other demands which by law are realisable as arrears of land revenue:—

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
25	Kt. Ta. Sunderpur, Ph. Jajpur.	Rs. a. p. 1,204 14 0	..	Residuary share consisting of 16 annas in mauzas:—Astapaharajpur, Arjunpur, Bahabulpur, Bundalo, (Dharmasala), Bundalo (Dhamnagar), Barabata, Baruari, Debiduar, Deopada, Naharpada, and Padmasarpur. All other shares besides that specified will be excluded from sale. (If the Residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	B r u n d a b a n Chandra Sahu and others.	Rs. a. p. 595 11 0	Rs. a. p. ..	Rs. a. p. 292 2 0
26	Kt. Ta. Sunderpur Kalicharan, Ph. Jajpur.	1,531 0 0	..	Share consisting of 15a 1p. 7kt. 7b. 6g, 2k. 3bd. in each of the mauzas:—Anakula, Bibisarie, Bindhan (Dhamnagar) Bindhan (Jajpur), Champamarie, Debiduar, Kapileswar, Murhapada, Naharpada, Panasa, Raghunathpur (Dhamnagar) Raghunathpur (Jajpur) and Solampur.	Gaurang Charan Rai and others.	1,446 4 0	..	723 2 0
1				All other shares besides that specified will be excluded from sale.				

31	Kt. Ta. Sunder- pur, Ph. Jajpur.	514 0 0	The whole.	..	Bipinbihari Biswal and others.	..	117 0 0	249 3 0
76	Ta. Akulikana, Ph. Jajpur.	618 0 0	Ditto	..	Hafjuddin Khan and others	..	74 0 0	
341	Ta. Brajamohan, Ph. Sultanabad	1,263 0 0	Ditto	..	Chowdhury Pur- na Chandra Mohapatra and others.	..	532 0 0	
344	Ta. Gobindpur, Ph. Hatimunda.	4,244 0 0	..	Residuary share consisting of 16 annas in mauzas:—Hinjal and Madangiri. 7a. 10p. in mauza. Gobindpur 2 pies in mauza Juania and 3a. 9p. in mauza Kusumbi.	Kunjabihari Basu and others.	1,576 10 0	..	
345	Ma. Argal, Ph. Hatimunda.	2,026 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	Managobinda Naik and others.	675 6 0	..	337 11 0
345	Ma. Argal Srikar, Ph. Hatimunda.	2,026 0 0	..	Residuary share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	Baisnab Charan Naik and others.	675 5 0	..	337 10 0
345	Ma. Argal Joydeb, Ph. Hatimunda.	2,026 0 0	..	Share consisting of 5a. 4p. in mauza Argal. All other shares besides that specified will be excluded from sale.	Bichhanda Charan Naik and others.	675 5 0	..	337 11 0
382	Ta. Hatsahi, Ph. Barah.	3,217 0 0	The whole.	..	Gianendra Prasad Bose and another.	..	1,076 0 0	

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
423	Ta. Mirpur, Ph. Tisania.	Rs. a. p. 9,546 0 0 8,218 0 0	..	Residuary share consisting of one anna in each of the manzas :—Sarabara and Barapal and 16 annas in each of the mauzas :—Baniapal, Bodua, Jari, Karuna, Singipur, Tanutara. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).	Kanhu Charan Dobi and others.	Rs. a. p. 2,164 4 0 1,862 7 0	Rs. a. p. ..	2,013 5 0
423	Ta. Mirpur Brajasunder, Ph. Tisania.	8,218 0 0	..	Share consisting of 16 annas in each of the mauzas :—Injanpur, Chakrapur, Murbil, Sunderpur, Dharmapur, Ararpara, Raghunathpur, Prabaladpur, Kaina, Guali, Bandhamunda, Kanhupur, Singhapur, Gaudsahi, Ghautiali, Arie, Fatepur, Lenkasahi, Bachhalo, Angalo, Barasuar, Kumbhaka, Syedpur, Mugapur, Kantia, Gobindpur, Baruna, and 14 annas in mauza Sanasuar. All other shares besides that specified will be excluded from sale.	Brajasunder Das.	5,384 0 0	..	2,500 0 0
423	Ta. Mirpur Maheswar, Ph. Tisania.	8,218 0 0	..	Share consisting of 15 annas in each of the mauzas :—Sarabara and Barapal. All other shares besides that specified will be excluded from sale.	Krushna Charan Dobi and others.	759 14 0	..	379 15 0

539	Kh. Ma. Ranapur, Ph. Tisania.	633 0 0 676 0 0	..	Residuary share consisting of 13a. 8p. 11kt. in mauza Ranapur.	Baisnab Charan Misra and others	542 7 0 579 6 0	..	26 13 3
585	Ta. Ramjan Muhammad, Ph. Padmapur.	617 0 0	The whole.	..	Shaik Ahsan Muhammad alias Fakir Muham- mad and others.	..	149 14 6	
593	Kt. Ma. Sham- charan, Ph. Padmapur.	772 0 0	Ditto	..	Dayanidhi Mall and others.	..	52 12 0	
624	Kt. Ma. Dhanu- para, Ph. Sara- suaty.	522 0 0	Ditto	..	Dulbha nanda Parida and others.	..	97 9 9	
637	Kt. Ta. Jasaraj- pur, Ph. Kerual- khand.	1,034 0 0	Ditto	..	Chowdhury Raghunath Pat- josi and another.	..	517 0 0	
656	Kt. Ma. Jaga- nath Samantray, Ph. Suhang.	573 0 0	Ditto	..	Chowdhury Kho- trani Samant Rai Mahapatra and others.	..	287 0 0	
701	Ma. Gopal Charan Ph. Suknai.	1,672 0 0	Ditto	..	Sree Radha Madhab Jew Thakur Sebat Padma Charan Mohanty and others.	..	336 0 0	
718	Ta. Marilo, Ph. Suknai.	1,180 0 0	Ditto	..	Chowdhury Arta Mohapatra.	..	589 15 11	..

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

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734	Ta. Sree Raja Makundadeb; Ph. Kusmandal.	Rs. a. p. 542 0 0	The whole	..	Sree Jagannath Mohapra vumarfat, Superintendent Raja Ram Chandra Deb.	..	271 0 0	..
738	Ta. Madan Mohan, Ph. Sungra.	978 0 0	Ditto	..	Lalla Krishna Mohan Rai and others.	..	133 6 9	..
741	Ma. Malasasan, Ph. Sungra.	933 0 0	Ditto	..	Ahmed Bukhsh and others.	..	467 0 0	..
806	Araji Dogric, Ma. Talpada and etc., Ph. Sungra.	1,882 0 0 1,580 0 0	..	Residuary share consisting of 16 annas in each of the mauzas:—Alarpur, Alijora, Alipur, Andiosahi, Atuda, Balhabapur, Bhairpur, Bhimdasapur, Bhora, Bodhasara, Champati, Chandipur, Chhotipara, Derakundi, Dharmagatapur, Dharoshyamsundupur, Gopinathpur, Gopinathpur (Salepur no. 325), Gunjarpur, Harianta, Jaganathpur (Cuttack), Jaganathpur (Salepur no. 260), Jalasarpur, Jankoti, Jaripara, Kalianti, Kalidahi, Kanpur, Kankarailo, Keranga, Khaera, Khaira, Lekhanpur, Mahanga, Malasasan, Malipura, Marhanga, Matnagar, Mouda, Nahang, (Salepur 166), Nahang (Salepur 161), Naiguan, Niehintakoli, Orasingha, Paharajpur.	Ganeslal Pandit and others.	1,768 5 0 1,484 9 0	..	792 1 9

Paschim Kachh, Pikole, Puran, Purusottampur, Rahamba, Raisungra, Ramkapur, Sankarpur, Sarangpur, Sukleswar, Talapada, Taro, Usumba (Th. Salepur 72), 8 annas in manza—Chhoti-natara and 3a. 6p. 4kt. 12b. 16g. in mauza Shirlo.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

Residuary share consisting of 16 annas in each of the mauzas:—Bairchuan, Dahapara, Gotra, Kaluria, Kaurkola Mantiri, Nahang and Umar and 12 annas in each of the mouza:—Barahipur, Jasuapur and 10 annas in each of the mauzas—Kentkhandi and Sindhupur.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

Residuary share consisting of 16 annas in each of the mauzas:—Bandareswar, Bharatpur, Kesraipur and Panasudha 0a. 1p. 12kt. 15b. 2g. 2c. in mauza Balikuda and 8 annas in each of the mauzas:—Kolangiri, Musatikiri, and Randasypur.

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale).

810 Aima Gul Hyder,
Ph. Sungra.

878 0 0

..

Uttam Bihary
and others.

508 2 0

..

112 9 0

814 Tape Gopalpur,
Ph. Alti.

12,892 0 0

..

Niranjan Samal
and others.

3,566 15 0

..

3,566 15 0

1	2	3	4	5	6	7	8	9
Tauzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
814 — 4	Tape Gopalpur Krishna, Ph. Alti.	Rs. a. p. 12,892 0 0	..	Share consisting of 8 annas in each of the mauzas:—Gobandia, Gopalpur and Sanadia. All other shares besides that specified will be excluded from sale.	Krishna Kisore Bal and others.	1,355 5 0	Rs. a. p. ..	677 10 0
814 — 5	Tape Gopalpur Raghunath, Ph. Alti.	12,892 0 0	..	Share consisting of 16 annas in each of the mauzas:—Barada, Balipania, Dekuri, Kalasiri, Gaubernagar, Raipur and Matkatpur and 4 annas in each of the mauzas:—Gopalpur, Gobandia and Sanadin. All other shares besides that specified will be excluded from sale.	Sree Raghunath Jew Thakur marfat Mahanta Kalpataru Das, chela of Mahanta Dasarathi Das.	4,227 11 0	..	2,000 0 0
814 — 9	Tape Gopalpur Iswar, Ph. Alti.	12,892 0 0	..	Share consisting of 8 annas in each of the mauzas:—Kulangiri, Musatikiri and Ramdasapur. All other shares besides that specified will be excluded from sale.	Iswar Prasad Das and others.	2,044 15 0	..	772 8 0
815	Thaney Krishna, Ph. Alti.	1,360 0 0	..	Residuary share consisting of 16 annas in each of the mauzas:—Arcikana, Asia, Bara Nachhipur, Galihi, Kankula, Maghipara, Nosta and Sana Nachhipur and 14 annas in each of the mauzas:—Anaka, Krishnadasapur and Padmalavpur.	Chowdhary Karlick Chandra Pal and others	1,313 14 0	..	812 9 0

860	Ma. Kalabuda, Ph. Balubisi.	859 0 0	..	Residuary share consisting of 12 annas in each of the mauzas:—Akhuaadakhin, Dhasanapari, Gobindpur, Garudpur, Haripur, Jagdalpur, Kulatuthi, Kalabuda, Mandia, Panadia, Patkura, Rasilabad, Samsara, Tikanpur and Udalo.	Nagendra Nath Rai and others.	644 4 0	..	321 10 0
362	Ma. Harispur, Ph. Balubisi.	1,618 0 0 654 0 0	The whole	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.)	Nagendra Nath Kund and others.	..	654 0 0	..
963	Ta. Saralpur, Ph. Balubisi.	5,464 0 0	Ditto		Kanungo Shyama Sundar Patnaik.	..	5,413 13 3	..
989	Ta. Ismail Mot- wali, Ph. Koka- khand.	1,605 0 0	Ditto		Chowdhury Ma- hammad Ismail Khan Motoli.	..	803 0 0	..
992	Kt. Ma. Kani, etc. Ph. Kokakhand.	915 0 0	Ditto		Sree Jagannath Mahaprabhu marfat Superin- tendent Raja Ram Chandra Deb.	..	248 0 0	..
996	Araji Jagiri, Bajapati Ma. Tikarpada, Ph. Kokakhand.	605 0 0	Ditto		Chowdhury Bhola- nath Nanda and others.	..	272 15 0	..

1	2	3	4	5	6	7	8	9
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1064	Ta. Babaapur, Ph. Asureswar.	Rs. a. p. 7,735 0 0	The whole	..	Nil a m a n i Mukhapadhyaya.	Rs. a. p. ..	Rs. a. p. 2,167 0 0	Rs. a. p. ..
1065	Ta. Brahmananda, Ph. Asureswar.	685 0 0	Ditto	..	D h a n u r d h a r Hanuman Prasad Mohanty.	..	550 0 0	..
1067	Kl. Ta. Gobindpur, Ph. Asureswar.	1,902 14 0	Ditto	..	Gianendra Chan- dra Brhmo.	..	336 7 0	..
1069	Ta. Rasikeharan, Ph. Asureswar.	598 0 0	Ditto	..	Ganeswar Sahu and others.	..	299 0 0	..
1102	Ta. Gopalpur, Ph. Asureswar.	7,935 15 0	Ditto	..	Sree Gopinath Deb Thakur Sebait Choudhury Basu- deb Das and others.	..	3,967 15 0	..
1117	Ta. Rasulpur, Ph. Olas.	5,138 0 0 <u>6,111 0 0</u>	Ditto	..	Ganeslal Pandit	..	969 0 0	..
1258	Ta. Jagannath, Ph. Karimul.	808 0 0	Ditto	..	C h o w d h u r y Khetramani Samantrai and others.	..	100 0 0	..
1262	Ma. Narahari, Ch. Narahari Das, Ph. Karimul.	1,322 0 0	..	Share consisting of 13a. 7p. in each of the mauzas:—Atuda and Purba Kachh.	C h o w d h u r y Shyams under Das and another.	1,122 5 0	..	446 3 0
1								

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Janna of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Janna of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold the arrears due from it.
		Rs. a. p.				Rs. a. p.	Rs. a. p.	Rs. a. p.
1315	Kt. Ta. Radhakanta Prasad, Ph. Baruan.	1,524 0 0	The whole	..	Madhusudan Panda and another.	..	762 0 0	..
1433	Ta. Bari Ph. Kalamatia.	12,816 0 0 11,684 0 0	Ditto	..	Mannath Nath Dey and another.	..	2,350 0 0	..
1434	Ta. Narayanpur, Ph. Kalamatia.	13,958 0 0 12,198 0 0	Ditto	..	Ganeslal Pandit	..	779 0 0	..
1490	Ta. Narsing Ph. Tikan.	4,372 0 0	..	Residuary share consisting of 16 annas in each of the mauzas:—Bilipada, Biraswaty, Era, Gangapara, Gaispur, Kusapur, Napang and Pohal and 9a. 7p. 4kt. in mauza Endar. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by the sale.	Sree Radhagobinda Jewmarfat Nityananda Bhramarbar Rai.	1,485 4 0	..	141 5 0
1490	Ta. Narsing Prasad Jaharan, Ph. Tikan.	4,372 0 0	..	Share consisting of 16 annas in each of the mauzas:—Baranaipur, Suruppur, Sobhanpur, 4 annas in mauza Samagudia, and 3a. 2p. 8kt. in mauza Endar. All other shares besides that specified will be excluded from sale.	Jaharan Nisa Bibi, wife of Sheikh Bhikary	760 2 0	..	380 0 0

1512 14	Ta. Govindpro- sad Ananda, Ph. Jodh.	8,320 0 0	..	Share consisting of 16 as. in mauzas Jagatpur, Mirjapur, 8 as. in mauza Apsarpur and Mituani 10a. 4p. 14kr. 6b, 9i. 0c. in mauza Nityanandapur, 14a. 5p. 2kr. 9b. in mauza Gapalpur. All other shares besides that specified will be excluded from sale.	Krupasindha Mahanti and others.	766 0 0	..	53 0 0
1629	Kt. Ta. Kalapara, Ph. Labakhand.	3,413 0 0	The whole..	..	Keluram and others	..	791 0 0	..
1646	Ta. Ratangiri, Ph. Baragan.	9,073 0 0	..	Residuary share consisting of 16 as. in mauzas, Bar-chandrasekharpur and Bari, 9 as. in mauzas Haladibasant and Jagannathpur, 8 as. in mauza Mirjapur, 4 as. in mauzas Chandanpur, Mahakalpara and Rampur, 2a. 9p. 12kr. 0b. 13i. 3c. 3bd. in mauza Palatpur which constitutes all other khatas except kh. no. 11 to 155 consecutively with an area of a272.70d. and 1a. 5p. 18kr. 4b. 8i. 1c. in ma. Amathpur which constitutes all other khatas except khata no. 74 to 394 and 396 to 400 and 402 consecutively with an area of 583.08d.	Pravabati Devi, wife of Nani-mohan Banerji.	1,170 13 0	..	585 6 0
1646 1	Ta. Ratangiri Muralidhar, Ph. Baragan.	9,073 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Muralidhar Naik and another.	2,035 6 0	..	517 6 0
1646 2	Ta. Ratangiri Sripati, Ph. Baragan.	9,073 0 0	..	Share consisting of 16 as. in each of the mauzas. Kharimunda, Raut Sahi, Mitrasanpur, Birehipur and Basantapal and 12 as. in ma. Mahakalpara.	Aniruddha Jena and others.	819 1 0	..	159 9 0
				All other shares besides that specified will be excluded from sale.				
				Share consisting of 16 as. in each of the mas. Ratanagiri and Dihapal.				

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1646 — 4	Ta. Ratangiri Raghab, Ph. Baragan.	Rs. a. p. 9,073 0 0	..	All other shares besides that specified will be excluded from sale. Share consisting of 12 as. in each of the mas. Rampur and Chandanpur.	Raghab Naik and others.	508 15 0	..	254 8 0
1646 — 8	Ta. Ratangiri Baidhar, Ph. Baragan.	9,073 0 0	..	All other shares besides that specified will be excluded from sale. Share consisting of 16 as. in ma. Sukal and Mandari and 8 as. in each of the mauzas Berhanpur, Binjarpur and Arikana.	Bhagbat Jena and others.	752 4 0	..	376 0 0
1689	Ma. Attir Ph. Sargara.	569 0 0	The whole..	All other shares besides that specified will be excluded from sale.	Gorachand Mang- raj Mahapatra and others.	..	285 0 0	..
1769	Kt. Tape Nalti- giri, I'h. Mat- katnagar.	1,607 0 0	Ditto ..	..	Sri Hanuman Jew Thakur, sebait Bajrang Prasad Rai.	..	304 0 0	..
1771	Kt. Ta. Gokan, Ph. Matkat- nagar.	1,080 0 0	Ditto ..	..	Surendranath Rai	..	114 0 0	..

1777	Ta Jagmohan, Ph. Matkat- nagar.	598 0 0	Ditto	..	..	Ramohan Lal and other	..	299 0 0	..
1788	Ma. Itanundali, Ph. Matkat- nagar.	566 0 0	Ditto	..	..	Ch. Lakshmidhar Das and others.	..	283 0 0	..
1841	Ta. Gotra, Ph. Matkatnagar	511 0 0	Ditto	..	..	Hemchandra Lal and others.	..	255 4 0	..
1843	Kh. ma. Jerkand, Ph. Matkat- nagar.	651 0 0	Ditto	..	..	Kunjabehari Lal and others.	..	72 0 0	..
1844	Ta. Gobindpur, Ph. Matkat- nagar.	2,045 0 0	..	..	Residuary share consisting of 16 as. in each of the mauzas. Kairpur, Kanhupur, Kusundaspur, Padandaspur and Usuma, 14 as. in each of the mas. Gobindpur, Khandol and Ranigora, and 12 as. in each of the mas. Balarampur, and Jainapara and 11a. 3p. in ma. Bilapara and 10 as. in ma. Chahapara.	Sri Hanuman Jew Thakur, Mft. Bajrang Prasad Rai.	1,254 0 0	..	553 11 0
1962	A. Kharaj Line parade, Ma. Tulsiapur, Ph. Cuttack Havelli. Ta. Padmanavpur, Ph. Dihiarakh- pur.	838 0 0	The whole.	..	..	Mahadev Prasad Bhagat and others.	..	21 13 2	..
1971		5,604 0 0	..	..	Residuary share consisting of 10a. 6p. in each of the mas. Arakhpur Bandha, Bangarguntha, Bonapur, Bidharpur, Bilakana, Damodarpur, Diganbarpur, Jaganathpur, Kantigaria, Kundal, Nilambarpur, Padmanavpur, Paikrapur, Radhadeipur, Saitipur, Sana-Brahmani, Surkhadeipur, Udaynagar and Udaynagarpat.	Kulamani Swain and others.	3,677 10 0	..	1,838 13 0

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1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahul and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold the arrears due from it.
1971 1	Ta. Padmanavpur Narayan, Ph. Dihiarakhpur.	Rs. a. p. 5,604 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale). Share consisting of 2a. 9p. in each of the mas. Arakhpur, Bandha, Bangarguntha, Benapur, Bidharpur, Bilakana, Damodarpur, Digambarpur, Jagannathpur, Kantigaria, Kundal, Nilambarpur, Padmanavpur, Paikrapur, Radhadeipur, Saitipur, Sana-Brahmani, Surkhadeipur, Udaynagar and Udaynagarpat.	Dhananjay Lenka and others.	963 3 0	..	481 9 0
1971 3	Ta. Padmanavpur Udainath, Ph. Dihiarakhpur.	5,604 0 0	..	All other shares besides that specified will be excluded from sale. Share consisting of 2a. 9p. in each of the mas. Arakhpur, Bandha, Bangarguntha, Benapur, Bidharpur, Bilakana, Damodarpur, Digambarpur, Jagannathpur, Kantigaria, Kundal, Nilambarpur, Padmanavpur, Paikrapur, Radhadeipur, Saitipur, Sana-Brahmani, Surkhadeipur, Udaynagar and Udaynagarpat.	Udainath Lenka	963 3 0	..	481 10 0
1975	Ta. Raghunathpur, Ph. Kodinda.	1,087 0 0	The whole.	All other shares besides that specified will be excluded from sale. ..	Batakrishna Paharaj and others.	..	2,717 0 0	..

1977	Ditto	1,327 0 0	Ditto	..	Gopal Chandra Paharaj and others.	..	2,054 0 0	..
1999	Ta. Mahamunddin Nisa, Ph. Kodendu.	638 0 0	Ditto	..	Mirza Mansur Begum.	..	319 0 0	..
2067	Ta. Bar-Sailo, Ph. Sailo.	831 0 0	Ditto	..	Ganeshlal Pandit.	..	413 7 0	..
2070	Ta. Govindpur, Ph. Sailo.	2,042 0 0	..	Residuary share consisting of 16 as. in each of the mauzas Chheda, Jainlo, Kheras, Kurunti, Nuagangram, and Ranipara.	Choudhury Sibana and others.	861 10 0	..	598 5 6
2071	Ta. Raghunath, Ph. Sailo.	1,036 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale). Residuary share consisting of 16 annas in each of the mauzas Gunadol, Kajalpur, Mahura, and Srisundarpur and 1a. 5p. 10k. in each of the mauzas Amarpura, Bhuanlo, Jharpara, Kamarsahi, Nagari, Postal, and Rahura.	Iswar Prasad Das and others.	516 12 0	..	421 9 0
2120	Ta. Chitalpur, Ph. Sailo.	1,047 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale). Residuary share consisting of 16 annas in each of the mauzas, Aman, Bagalpur, Bankeswar, Barkhalagan, Brahman sailo, Chitalpur, Kansilo, Kantapara, Kuarpur, Padhan Sahi and Udijol and 0a. 1p. 19kr. in each of the mauzas Bar-mulai, and also Samilat area and Sam-mulai.	Satrughana Mal and others.	650 8 0	..	477 10 3

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Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold the arrears due from it.
		Rs. a. p.				Rs. a. p.	Rs. a. p.	Rs. a. p.
2176	Ma. Birabar, Ph. Hariharpur.	563 0 0	The whole.	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale).	Prasana Kumar Sahu and others.	..	282 0 0	..
2178	Patney Madhyasasan, Ph. Hariharpur.	2,056 0 0	Ditto	..	Choudhury Brajasunder Das and another.	..	1,028 0 0	..
2180	Kt. Ta. Hariharpur, Ph. Hariharpur.	864 0 0	..	Residuary share consisting of 16 as. in each of the mauzas Markandpur, Ohal, and Tarapur and 13a. 11p. 10kr. in mauza Kusinga.	Choudhury Brajasunder Das and another.	502 5 0	..	251 0 0
2183	Kt. Ta. Hariharpur, Ph. Hariharpur.	640 0 0	..	All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale).	Choudhury Baladeb Das and others.	511 14 0	..	255 15 0
				Residuary share consisting of 16 as. in each of the mauzas Banbarara, Baulpur, Chandgan, Majurai, Mangalpur and Singarpur.				
				All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)				

2190	Ma. Gambapur, Ph. Hariharpur.	855 0 0	The whole.	..	Ramchandra Har- jard and others.	..	423 0 0	..
2329	Ma. Nimapur and Kolida, Ph. Gan- dito.	789 0 0	Ditto	..	Bansidhar Patt- naik and others.	..	395 0 0	..
2406	Ma. Tulang, etc. Iswar Khandi.	3,845 0 0	..	Share consisting of 8 as. in each of the mauzas Arodei, Badijanga, Bainsanilo, Berhampur, Hajipur alias Chasapara, Ibising, Kosi-malikapur, Mundida, Naulo, Olas, Poio, Rankoi, Sasan, Tampada, Tandikul, Tanra, and Tulang.	Iswarprasad Das and others.	1,922 8 0	..	601 8 0
2407	Ma. Denga etc. Ph. Khandi.	769 0 0	The whole.	..	Choudhury Braja Kisore Das and others.	..	162 0 0	..
2441	Ta. Nandan, Ph. Khandikothmul	507 0 0	Ditto	..	Ganesh Jew Thakur Sebayat Taponidhi Ma- hant Udayanath Puri Goswain.	..	109 0 0	..
2455	Kt. Ta. Birtol Ganesh, Ph. Jhankar.	3,834 0 0	..	Share consisting of 16 as. in each of the mauzas, Jajang, Korkor, Sitol, Katra, Begunia, Itang, Jhankeswar, saura, Atamul, Jaipur, Birtol, Solampur, Mulsing, Najampur, Bisweswarpur, Chinapara, Pubapara, Bandalo, Gopalpur and Kuradh.	Ganesh Lal Pandit.	3,385 0 0	..	1,692 0 0
2466	Ta. Pubakhand Ph. Jhankar.	3,081 0 0	The whole	..	Sree Jagannath Mahaprabhu, Sebayat Satru- ghana Mal and others.	..	949 7 3	..

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will be excluded from sale.

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Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
2473	Ta. Scirampur, Ph. Tiran.	Rs. a. p. 971 0 0	The whole	..	Gansh Lal Pandit.	..	Rs. a. p. 200 0 0	..
2474	Ta. Krupasindhu, Ph. Tiran.	1,116 15 0	..	Residuary share consisting of 8 as. in each of the mauzas, Alana, Alukholang, Benola, Bilas, Gainga, Jagannathpur, Kaintol and Patsura. All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Narendra Biswal and others.	558 7 0	..	70 15 0
2498	Kt. Ta. Bisnabar Ph. Bakhrabad.	5,833 14 0	The whole	..	Ganes Lal Pandit	..	791 4 0	..
2499	Kt. Ta. Bisnabar, Ph. Bakhrabad.	3,108 3 0	Ditto	..	Batakrishna Paharij and others.	..	9,514 8 6	..
2508	Killa Abhin, Ph. Bakhrabad.	643 0 0	Ditto	..	Khetramohan Prusti.	..	50 0 0	..
2543	Killa Garkan, Ph. Bakhrabad.	2,336 0 0	Ditto	..	Choudhury Chakradhar Mahapatra and others.	..	2,044 0 0	..
2624	Ta. Madhusudanpur and Orkimiria, Ph. Painda.	1,322 0 0	Ditto	..	Ch. Janakinath Routra Mohapatra and others.	..	1,109 4 0	..

2625	Ta. Jagannath, Ph. Painda.	634 0 0	Ditto	..	Ch. Khetramani Samantra Moha- patra and others.	..	198 4 0	..
2627	Kt. Ta. Sibanagar Ma. Brahmapur, Ph. Painda.	653 0 0	Ditto	..	Ramchandra Bose and others.	..	34 8 0	..
2717	Ta. Gajrajpur, Ph. Kate.	3,306 14 0	..	Residuary share consisting of 16 as. in each of the mauzas Bodaro, Bodaro (Jagatsingpur No. 225), Bayanpara, Bhatpara, Dantual, Erada, Gajrajpur, Galadari, Ganai, Gandhan, Gorada, Harishpur, Jalarpur, Kalakh, Khairabast, Korania, Korkor, Naharipara, Nuagan, Nuapari, Pokharigan, Rohia and Sarakor. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Ch. Judhistir Das and others.	3,209 1 0	..	1,535 8 3
2718	Ta. Madhav, Ph. Kate.	3,540 0 0	The whole.	..	Gopinath Deb marfat Ch. Basudeb Das and others.	..	1,770 0 0	..
2728	Ta. Basudev Das, Ph. Kate.	604 0 0	Ditto	..	Basudeb Das and others.	..	227 11 0	..
2730	Ta. Samsundar, Ph. Kate.	682 0 0	Ditto	..	Mahadeb Prasad Bhagat and others.	..	597 7 0	..
2731	Kt. Ta. Radha- krishna, Ph. Kate.	542 0 0	Ditto	..	Debendra Kisore Das.	..	140 0 0	..
2762	Kt. Ta. Jaigan etc., Th. Bena- har.	542 0 0	Ditto	..	Sree Radhakrista Jew T hakur Sebayat Gopal Ch. Samantra and others.	..	76 14 6	..

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Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole, estate is to be sold the arrears due from it.	If only a share is to be sold the arrears due from it.
2765	Kt. Ta. Gangadu, Ph. Benahar.	Rs. a. p. 644 0 0	The whole	..	Ch. Bamadeb Das and others.	..	74 6 0	..
2767	Kt. Ta. Gobinda, Ph. Benahar.	575 0 0	Ditto ..	..	Gobind Chandra Das and others.	..	108 0 0	..
2771	Ta. Narsingpur, Ph. Benahar.	946 0 0	Ditto ..	..	Basudeb Kanungo and others.	..	63 1 0	..
2774	Kt. Ta. Hanu, Ph. Benahar.	2,768 0 0	Ditto ..	..	Jaminikanta Biswas and others.	..	1,355 4 0	..
2784	Ta. Harepa, Ph. Benahar.	1,010 0 0	Ditto ..	..	Baisnab Ch. Pattanaik and others.	..	505 0 0	..
2802	Kt. Ta. Lakshmidhar, Ph. Benahar.	1,241 0 0	Ditto ..	..	Banchanidhi Behera and others.	..	482 0 0	..
2804	Ta. Makundadev, Ph. Korania.	697 0 0	Ditto ..	..	Sayed Mokaram Ali	..	349 0 0	..
2806	Ta. Budhisahi, Ph. Korania.	1,263 0 0	Ditto ..	..	Nailinikanta Biswas.	..	231 0 0	..
2814	Ta. Shamprosad, Ph. Bardiala.	3,920 0 0	..	Residuary share consisting of 3 a. 6 p. in each of the mauzas Apandura, Eoda, Chhelikulia, Kosarpur, Machhgan, Nalra, Olans, Padaruan, Salbelpur Sribantpur, Tarasahi and Tentua.	Anatha Bandhu Naik.	857 8 0	..	426 7 0

2814	Ta. Shamprasad- akshoy, Ph. Bardiala.	3,920 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Akhoy Kumar Ray Chudamani.	1,960 0 0	..	354 4 0
2842	Ta. Talagar killa Motari.	4,255 0 0	The whole	All other shares besides that specified will be excluded from sale.	Ch. Chakradhar Mohapatra and others.	..	4,255 0 0	..
2920	Kh. Ta. Debi, Ph. Bonabar.	977 0 0	..	Residuary share consisting of entire mauzas Bhagabanpur, Ratisingha, 11 annas in each of the mauzas, Alabol, Anjira, Balikunda, Balisahi, Baragani, Darba, Dhanisa, Gaithpur, Iswarpur, Jarigal, Jariktori, Nabang, Nada, Nagpur, Narilo, Ogarpur, Parhat, Santo, and Suanlo and 8 annas in each of the mauzas, Bararodang, Deriki, Gangada, Jaigan, Katikata, Kolatha, Korua, Mirjapara, Sahara and Sarpalbank and 2a. 6p. 10kt. in mauza Kaina, and 8a. 3p. 12k. in mauza Oskana.	Sreenati Sarswati Dei, wife of Ra- dhasam Das, and others.	507 8 0	..	87 10 0
2959	Kt. Killa, Ghaga- radamarpur. Killa, Ghagara- damapur.	612 0 0	The whole.	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by the sale.)	Haldhar Das and others.	..	153 0 0	..

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3019	Kt. Ta. Sayadpur, Ph. Sujabad.	Rs. a. p. 977 0 0	The whole.	..	Dukhei Sahu and others.	..	Rs. a. p. 295 10 6	..
3071	Thancy, Maguni Sahu, Ph. Alti.	917 0 0	Ditto ..	..	Hrudananda Sahu and others.	..	459 0 0	..
3072	Th. Nisamoni, Ph. Alti.	779 0 0	..	Residuary share consisting of 14 annas in each of the mauzas Anaka and Krishnapur Sasan. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale)	Radhamohansundar Mohapatra and others.	681 10 0	..	340 8 0
3073	Thancy, Surendra-nath, Ph. Alti.	924 0 0	The whole.	..	Rangamanjari Debi wife of Ramkrushna Chakrabarti	..	462 0 0	..
3124	Kt. Ta. Purusottam, Ph. Saragada.	811 0 0	Ditto ..	..	Purusottam Sahu and others.	..	6 0 0	..
3199	Ta. Putting, Ph. Jhankar.	2,992 0 0	..	Share consisting of 16 annas in each of the mauzas Biseswarpur, Brahmapur, Harsingpur, Jaipur, Kabulpur, Korkor, Mardol, Mulising, Malasingpur, Nuapara, Olipara, Pubapara, Rahadinga, and Susunga. All other shares besides that specified will be excluded from sale.	Ganesh Lal Pandit.	2,458 0 0	..	679 0 0

3231	Kh. Ta. Juble, Ph. Saragada.	615 0 0	..	Residuary share consisting of 16 annas in each of the mauzas, Gobargali, Panasua, Sahagan, and 8 annas in mauza Tentulikanta. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)	Raja Birabar Natabar Singh, Narendra Mohapatra, and others	545 12 0	..	273 0 0
3282	Kh. Ma. Jadabnagar, Ph. Sababhad.	810 0 0	..	Residuary share consisting of 14 annas in each of the mauzas, Arangabad, Alando, Basahpur, Batimira, Chandpur Darada Sasan, Dharadharpur, Hajipur, Kantantira, Kusul, Kama Sasan, Kantapara, Mantir, Patipur, Sahabad and Tentulia, All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)	Krishna Charan Bose and others.	708 12 0	..	184 6 0
3314	Kh. Ma. Tarjanga Hajipur, Ph. Jhankar.	616 0 0	The whole.	..	Banchanidhi Sahu and others.	..	912 8 0	..
3345	Kh. Ta. Juble, Ph. Saragada.	1,091 0 0	Ditto	..	Anirudha Panda and others.	..	535 8 0	..
3502	Ma. Parasuram, Ph. Dolagram.	886 0 0	..	Residuary share consisting of 12a. 10p. 10kt. 13b. 1g. 2c. 1bd. in mauza, Bangra, Chhotagari, Jari, Naubanka. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above, that property also will pass by sale.)	Sadhu Charan Samal and others.	713 2 0	..	401 12 6*
3503	Ma. Jari, Ph. Dolagram.	1,983 0 0	The whole.	..	Bankbehari Samal and others.	..	157 0 0	..

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3507	Ma. Sadhu Charan, Ph. Dolagram.	Rs. a. p. 638 0 0	The whole..	..	Sadhu Charan Samal and others.	Rs. a. p. ..	Rs. a. p. 319 0 0	Rs. a. p. ..
3715	Ta. Bhagaban, Ph. Kodinda.	508 0 0	Ditto ..	..	Gunanidhi Bhuyan and another.	..	254 0 0	..
3827	Kt. Ta. Itua, Ph. Kokakhand.	784 0 0	Ditto ..	..	Jagat Ballav Kanungo and others.	..	392 0 0	..
3844	Ta. Balabhadrapur, Ph. Tikan.	2,789 0 0	Ditto ..	..	Chaudhury Padma Charan Das and others.	..	1,395 0 0	..
3845	Kt. Ta. Balabhadrapur, Ph. Tikan.	3,316 0 0 3,004 0 0	Ditto ..	..	Chaudhury Madanmohan Das and others.	..	1,524 15 6	..
3846	Kt. Ta. Madanmohan, Ph. Tikan.	2,291 0 0	..	Residuary share consisting of entire mauzas, Barahat, Brahmanbad, Dihapara, Dilarpur, Kajala, Kakata, Kataramal, Mahipal, Mantir, Narasingpur, Oriso, Posta, Saranga, Sekpur.	Chaudhury Madanmohan Das and others.	1,711 0 0	..	621 8 0

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4109	Kt. Ta. Puba- khand, Ph. Jhan- kar.	3,053 0 0	..	Residuary share consisting of 8 as. in each of the mauzas Aradang, Arada, Baingol, Bajedhanua, Dandamir, Dhanchakpara, Govindpur, Khadal, Kinailo, Kotakana, Kutilogramdayalpur, Paruna, Posal, Salajangasana, Sital, Tartol, Tentuli- para, and Tertang.	Khetra Chandra Mukherjee and others.	1,526 8 0	..	195 8 0
4110	Ditto ..	863 0 0	The whole..	..	Purna Chandra Parija and others.	..	50 0 0	..
4306	Ta. Radha Prasad, Ph. Saraswati.	578 0 0	Ditto	..	Radha Prasad Bosc.	..	289 0 0	..
4336	Kt. Tape Naliti- giri, Ph. Matkat- nagar.	1,551 0 0	..	Share consisting of 10 as. in each of the mauzas Champatipur, Haribhagatpur, Kalayanpur, Mantir, Naltigiri, Purusot- tampur, Raghunathpur, Sahaspur and Sarol. All other shares besides that specified will be excluded from sale.	Chintamani Sahu and others.	969 6 0	..	460 7 0
4385	Ta. Lakhmi Nara- yanpur, Ph. Padmapur.	715 0 0	The whole..	..	Radha prasad Bosc.	..	358 0 0	..
4395	Ta. Radhakanta Prasad, Ph. Baruan.	668 0 0	Ditto ..	..	Arjuna Pati, manager for minor (a) Para- meswar Panda.	..	334 0 0	..
4795	Ma. Brajasundar, Ph. Kodinda.	909 0 0	Ditto ..	..	Ch. Chintamani Acharya.	..	455 0 0	..
4940	Ta. Srikrishna, Ph. Dolagram.	904 0 0	Ditto ..	..	Gadadhar Samal and others.	..	452 0 0	..

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4966	Ta. Brajasunder, Ph. Painda.	Rs. a. p. 706 0 0	The whole..	..	Raiguru Ch. Chintamani Acharya and others.	..	Rs. a. p. 143 0 0	..
5021	Ta. Beharilal, Ph. Sailo.	502 0 0	Ditto ..	..	Ganeshlal Pandit	..	251 0 0	..
5034	Ta. Padma Charan, Ph. Asureswar.	756 0 0	Ditto ..	..	Jaganath Kanungo.	..	340 0 0	..
5036	Ta. Govind, Ph. Asureswar.	609 0 0	Ditto ..	..	Kashinath Jagati and others.	..	304 0 0	..
5208	Ta. Jujesti Radhakrushna, Ph. Baruan.	1,808 0 0	..	Share consisting of 12 as. in mauza Janpara, and 8 as. in mauza Swain Khand. All other shares besides that specified will be excluded from sale.	Radhakrishna Dey and others.	1,097 1 0	..	548 8 0
5212	Ta. Ramkrushna, Radhakrushna Ph. Baruan.	650 0 0	..	Share consisting of 12as. in each of the mauzas Nilakanthapur, Kakudikud, Deulpara and 16 as. in mauza Mendha. All other shares besides that specified will be excluded from sale.	Ditto ..	526 13 0	..	263 7 0
5325	Kh. Ta. Udaynath, Ph. Bonahar.	1,751 0 0	The whole.	..	Golak Chandra Das and others.	..	876 0 0	..
5326	Kt. Ta. Narahari, Ph. Penuhar.	1,354 0 0	Ditto ..	..	Birakishore Das and others.	..	677 0 0	..

5479	A. J. B. Ma. Bhaskar Naik, Ph. Hatimunda.	508 0 0	Ditto ..	..	Bichanda Charan Naik and others.	..	254 0 0	..
5727	Ma. Pitamber, Ph. Dolagram.	792 0 0	Ditto ..	..	Ban kabehri Samal.	..	396 0 0	..
5764	Kt. Ta. Bira- bhadra, Ph. Jaj- pur.	555 0 0	Ditto ..	..	Choudhury Dibyasingha Mabapatra and others.	..	243 0 0	..
5835	Ta. Achutananda, Ph. Katey.	1,147 7 0	Ditto ..	..	Hrudananda Sahu and others.	..	556 10 1	..
5836	Ta. Kruibas, Ph. Katey.	896 0 0	..	Residuary share consisting in each of the mauzas Bodal, Mahatapari, Nalang, Sikhar and Tentoi. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale).	Choudhury Siba- lav Das and others.	762 8 0	..	799 3 0
5837	Ta. Gopabandhu, Ph. Katey.	564 0 0	The whole	..	Mahadeb Prasad Bhagat and others.	..	281 9 0	..
5858	Th. K r u s h n a Charan, Ph. Alti.	733 0 0	Ditto ..	..	Choudhury Gour Chandra Pal and others.	..	238 10 9	..
5948	Tape Bhobani, Ph. Alti.	2,183 0 0	Ditto ..	..	M u r a l i d h a r a Sahu.	..	148 0 0	..
5998	Kt. Tarani Prasad, Ph. Deogan.	616 0 0	..	Residuary share consisting of 15as. 5p 15kt. 1b. 19g. in each of the mauzas, Barisahi, Baragudikud, Bilasuni, Dimiri, Ekberuan, Nuagari, Padavira, Puichanda, Raniola and Subarnapur. All other shares besides that specified will be excluded from sale (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale).	Tarini Prasad Rai and others.	595 15 0	..	177 8 0

1	2	3	4	5	6	7	8	9
Totai No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
6063	Thaney Paramananda, Ph. Alti.	Rs. a. p. 885 0 0	The whole	..	Nakshyatra Malini Deiy wife of Bhabagrahi Biswal.	..	Rs. a. p. 343 0 0	..
6064	Thaney Yasin Khan, Ph. Alti.	796 0 0	Ditto ..	..	Munshi Jainul Abedin Khan and others.	..	588 0 0	..
6090	Th. Arata, Ph. Jhankad.	684 0 0	Ditto ..	..	Choudhury Siba Charan Mahapatra and others.	..	212 0 0	..
6094	Ta. Brajasundar, Ph. Kodinda.	531 0 0	Ditto ..	..	Choudhury Chintamani Acharya and others.	..	266 0 0	..
6100	Ta. Dasarathi, Ph. Saibiri.	2,055 0 0	Ditto ..	..	Ch. Brajasundar Das and another.	..	1,028 0 0	..
6103	Ta. Radhakrushna, Ph. Saibiri.	1,902 0 0	Ditto ..	..	Ch. Radbakrishna Das.	..	451 0 0	..
6104	Ta. Ramahari, Ph. Saibiri.	933 0 0	..	Residuary share consisting of 16as. in each of the mauzas, Gharimul, Kodal, Nailo, Naranpur, Nilmahau, Palsa, Puran, Sammanda Sahi and Tunda.	Satrughna Mal and others.	851 8 0	..	236 2 0

6108	Ta. Narahari, Ph. Saibiri.	1,638 0 0	..	All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.) Residuary share consisting of 16 as. in mauza Palasa. All other shares besides that specified will be excluded from sale. If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)	Chandramoni Ditya, wife of Ch. Mrutunjay Das, Manager, minor sons Ch. Chandrasekhar Das and others.	1,094 9 4	..	547 5 0
6109	Ta. Brajabandhu, Ph. Saibiri.	1,542 0 0	..	Residuary share consisting of 16 as. in each of the mauzas Beoril, Gelahpur, Titinga. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)	Ch. Baladev Das and another.	932 0 0	..	233 0 0
6109	Ta. Brajabandhu Padmalav, Ph. Saibiri.	1,542 0 0	..	Share consisting of 16 as. in each of the mauzas, Baradia, Nachhipur and Nailo. All other shares besides that specified will be excluded from sale.	Ch. Sibana Das and another.	610 0 0	..	305 0 0
6110	Ta. Padmalav, Ph. Saibiri.	1,444 0 0	The whole	..	Ditto	..	722 0 0	..
6111	Ta. Mrutunjay Ph. Saibiri.	1,414 0 0	..	Residuary share consisting of 16 as. in each of mauzas. Arana, Mandasahi and Sanamandasahi. All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)	Chandramoni Ditya, wife of Ch. Mrutunjay Das, Manager for minor sons Ch. Chandrasekhar Das and others.	754 0 0	..	377 0 0

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
6219	Ta. Govind Sahu, Ph. Tiran.	Rs. a. p. 814 0 0	The whole.	..	Narayan Sahu and others.	..	Rs. a. p. 407 0 0	..
6519	Kt. Ta. Shyam Charan, Ph. Tikan.	529 0 0	Ditto ..	..	Ch. Padma Charan Das, and another.	..	265 0 0	..
6683	Ta. Aratatan, Ph. Sungra.	719 0 0	Ditto ..	..	Artatran Misra and others.	..	230 0 0	..
6993	Ta. Janakinath, Ph. Katey.	533 0 0	Ditto ..	..	Indramoni Mohanty.	..	264 11 0	..
7034	Ma. Sudarsan, Ph. Deogan.	567 0 0	Ditto ..	..	Sundaramoni Dasi, wife of Ananda Chandra Misra.	..	234 0 0	..
7147	Thancy Janardan, Ph. Alti.	642 0 0	Ditto ..	..	Kgo. Janaki Balav Das.	..	321 0 0	..
7148	Thancy Jodumoni, Ph. Alti.	510 0 0	Ditto ..	..	Patayat Baladeb Chandra Dhira and others.	..	255 0 0	..
7229	Thancy Binod-Chandra, Ph. Alti.	772 0 0	Ditto ..	..	Benode Chandra Mohanty.	..	386 0 0	..
7577	Ta. Girishchandra, Ph. Tikan.	1,374 0 0	..	Residuary share consisting of entire mauzas Barahat, Brahmanbad, Jaripada, Kajala, Kakat, Kapaleswar, Keutgarh, Mabipal, Meghabarada, Nilakana, Oriso and Samaguria.	Moni Naik and others.	692 0 0	..	190 14 0

All other shares besides that specified will be excluded from sale. (If the residuary share is found after sale to contain property other than that specified above that property also will pass by sale.)

7578	Ta. Bimala Charan, Ph. Tikan.	919 0 0	The whole	..	Bimala Charan Rai Chowdhury and another.	460 0 0	..
7767	Kt. Ta. Raghabananda, Ph. Benahar.	1,071 0 0	Ditto ..	..	Rajkishore Das and Narayan Prasad Das.	536 0 0	..
7768	Kt. Ta. Govind Chandra, Ph. Benahar.	783 0 0	Ditto ..	..	Nagendra Nath Das and another.	392 0 0	..
8037	Kt. Ta. Bimala, Ph. Tikan.	833 0 0	Ditto ..	..	Bimala Charan Rai Choudhury and another.	417 0 0	..
8255	Ta. Ramesh, Ph. Balubis.	1,345 0 0	Ditto ..	..	Ramesh Chandra Rai Choudhury.	652 4 0	..
8256	Ta. Bimala, Ph. Balubis.	891 0 0	Ditto ..	..	Bimala Charan Rai Choudhury and other.	72 0 0	..
8260	Ta. Bimala, Ph. Balubis.	1,452 0 0	Ditto ..	..	Bimala Charan Rai Choudhury and another.	1,452 0 0	:
8265	Ta. Ramesh, Ph. Balubis.	1,806 0 0	Ditto ..	..	Ramesh Chandra Rai Choudhury.	903 0 0	..
8266	Ta. Bimala, Ph. Balubis.	1,248 0 0	Ditto ..	..	Bimala Charan Rai Choudhury and another.	524 0 0	..
8273	Ta. Hossain, Ph. Kokakhand.	641 0 0	Ditto ..	..	Sayed Abdul Rob Choudhury and others.	58 0 3	..

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
8278	Kt. Ta. Hossain, Ph. Dalijora.	Rs a. p. 628 0 0	The whole	..	Sayed Abdul Rob Choudhury and others.	..	Rs. a. p. 56 12 0	..
8574 1	Ta. Gajamajpur Banchhanidhi, Ph. Katoy.	3,113 0 0	..	Share consisting of entire mauzas, Ambapara, Vandallo, Jalarpur, Kurangpada, Nachhigan, Nivaran, Sarakor and Sutinda, and kt. 3p. 16k. 9b. 16g. 3c. 3bd. in ma. Bachhalo. All other shares besides that specified will be excluded from sale.	Hema Chandra Sur and others.	2,346 0 0	..	1,155 1 0
9046	Guram Sarada, Ph. Jhankad.	1,077 14 0	The whole	..	Triguna Charan Rai and others.	..	269 8 0	..
9090	Balaram Parbati Charan, Ph. Alti.	734 14 0	Ditto ..	..	Parbati Charan Samal and another.	..	367 14 0	..
9091	Balaram Prahlad, Ph. Alti.	736 4 0	Ditto ..	..	Prahlad Samal	..	368 4 0	..
9092	Balaram Bhaja Krishna, Ph. Alti.	768 2 0	Ditto ..	..	Bhaja Krishna Samal.	..	334 2 0	..
9100	Balaram Bahem, Ph. Alti.	695 11 0	Ditto ..	..	Munshi Bahem Khan.	..	348 0 0	..

CUTTACK:

B. N. MISRA,

The 24th July 1936.

Collector of Cuttack.

[2-1-14-8-1936]

RANGERS COURSE TRAINING AT DEHRA-DUN, 1937—39.

Applications are invited from candidates for admission into the Dehra-Dun Forest College, for the Session 1937—39.

Candidates must not be less than 18 or more than 25 years of age on the 1st July 1937, no candidate, who is not a native of or domiciled in Orissa, need apply. Anyone claiming domicile in Orissa should produce a certificate of domicile from the District Magistrate of the district in which he claims his domicile.

The application must be accompanied by the following certificates:—

- (a) A certificate of age (Matriculation certificate).
- (b) A certificate of respectability and good moral character from two or more persons whose social and official position can be accepted as a guarantee of reliability.
- (c) A certificate of having passed the B.A., B. Sc., or I. A., I. Sc. Examination.

(The certificate (b) must bear date not further back than the 1st July 1936).

The provisionally selected candidates will be required to pass a qualifying examination which will be held at a centre to be decided later on the 5th and 6th of October 1936, candidates will not get any travelling expenses in connection with this examination.

No fee will be charged for the examination.

The final selected candidate will be required to produce a health certificate in the Form prescribed by Article 49 of the Civil Service Regulations, 5th Edition, signed by a Civil Surgeon, and testifying to the candidates' sound constitution, good vision and hearing, and general physical fitness for a rough outdoor life in the Forest Department, and to the fact that he bears on his body marks of successful vaccination or of small-pox.

Application should be addressed to the Conservator of Forests, Orissa, Angul, and should reach him by the 1st September 1936.

J. W. NICHOLSON,

*Offg. Conservator of Forests,
Orissa.*

ANGUL: 7th July 1936.

[4—3—14-8-1936.]

WANTED

Registered Medical Licentiates for recruitment in the cadre of Sub-Assistant Surgeons of the Province of Orissa. Medical graduates may also apply. The scale of pay, which is provisionally fixed at Rs. 65—4—35—4/2—117 with selection grades on Rs. 135 and Rs. 150, will be finally decided later by the Government of Orissa.

Selected candidates will be appointed on a temporary basis in permanent vacancies and if their services are found satisfactory, they will be confirmed in that grade in due course.

Applicant should state their age on the 10th August 1936 (according to the Matriculation certificate), registration number, academic distinctions such as medals, prizes, scholarships, etc., the date of admission into the Medical School, the date of passing the Final Examination and the name of the Medical school from which they passed and submit along with the application Matriculation certificate and a certificate of character from the Superintendent of the Medical School from which they qualified. Candidates claiming domicile in Orissa should submit domicile certificates in original.

Applications should be submitted to the undersigned by the 10th August 1936, those received after this date will not be considered.

None need apply who is not a native of, or domiciled in, the province of Orissa.

G. VERGHESE, LT.-COL., I.M.S.,

*Director of Health and Prisons
Services, Orissa.*

CUTTACK: 16th July 1936

[3—3—7-8-1936]

WANTED

Applications are invited from candidates for enrolment for the posts of Foresters on a salary of Rs. 25 a month with prospects to rise up to Rs. 50. No candidate, who is not a native of or domiciled in Orissa and who has not passed at least the Matriculation or S. S. L. C. examination need apply. A candidate claiming domicile in Orissa should produce a certificate of domicile from the District Magistrate in which he claims his domicile. The candidate should not be below 18 and above 25 years of age on the 1st September 1936. The application should be addressed to the "Conservator of Forests, Orissa, P. O. Angul".

J. W. NICHOLSON,

Offg. Conservator of Forests, Orissa.

ANGUL: 8th July 1936.

[4—3—14-8-1936.]

NOTIFICATION A.

Notice is hereby given under sections 6 and 13, Act XI of 1859, that the undermentioned estates and shares of the estates in the district of Balasore will be put up for sale at the office of the Collector of that district on the 23rd September 1936, at 12 A.M., for arrears of revenue and other demands which by law are realizable as arrears of land revenue :—

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of Mahal and pargana.	Sadar jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
949	Taluq Krishnapura, Ph. Ankuda.	Rs. 6,913 0 0	Whole	..	Radhakanta Parhi and another of Eram p. s. Basudebpur.	..	Rs. 1,457 0 0	..
3885	Brajasundarpur, Ph. Ankuda.	4,240 0 0	Share	4 annas in the estate	Brajakumar Parhi Gunakar Mohapatra of Eram, p. s. Basudebpur.	1,060 0 0	..	430 0 0
3885	Brajasundarpur, Ph. Ankuda.	4,240 0 0	Ditto	4 annas in the estate	Radhanath Parhi of Eram p. s. Basudebpur.	1,060 0 0	..	380 0 0
3885	Brajasundarpur, Ph. Ankuda.	4,240 0 0	Ditto	4 annas share in the estate	Umamani Dibya, Manager for minor son Anirudha Nath Parhi of Eram, p. s. Basudebpur.	1,060 0 0	..	400 0 0
37	Taluq Narayanpur, Ph. Adarupaya.	1,089 0 0	Whole	..	Raghunath Jew Thakur, Marfat Chy. Krushna Prasad Sendha Mohapatra of Begunia p. s. Simulia.	..	294 0 0	..
576	Taluq Purastampur, Ph. Balikhand.	1,768 0 0	Share	5 annas 8p. 5kt. share in mauza Dhumapur, Iswarpur, Kundi, Muruna, Raghubindha, Abjjana	Jadunath Panda of Ranj, p. s. Bhadrak and others.	614 14 5	..	307 7 2

3813	Srinathpur, Ph. Balikhand.	Whole	841 4 10	..	Raghuram Srichandan Mahapatra of Eram, p. s. Basudebpur.	419 10 5	..
3814	Harekrishnapur, Ph. Balikhand.	Do.	709 0 0	..	Chy. Harekrishna Mohapatra of Eram, p. s. Basudebpur.	185 0 0	..
4126	Surandrapur, Ph. Balikhand.	Do.	1,540 0 0	..	Surendranath Misra of Purusottampur, p. s. Simulia.	618 12 0	..
4127	Raghunathpur, Ph. Balikhand.	Do.	1,307 0 0	..	Chy. Raghunath Nishankha Mohapatra and others of Purusotampur, p. s. Simulia.	554 0 0	..
4128	Gourishyampur, Ph. Balikhand.	Share	747 0 0	..	Biswanath Rath Trustee on behalf of Pravaakar Misra and another of Sunhat, Town Balasore.	570 6 9	1935 November
4129	Brajanaranpur, Ph. Balikhand.	Whole	528 8 8	..	Gangadhar Behera of Baikunthapur, police-station Basudebpur and others.	108 9 9	284 12 1 1936 April
920	Tq. Kaide, Ph. Banchas.	Do.	10,523 11 3	..	Samanta Radha Prasanna Das of Sunhatbindha p. s. Balasore.	1,295 0 8	285 10 8
922	Tq. Radhasyamapur, Ph. Banchas.	Do.	5,537 0 0	..	Samanta Radha Prasanna Das of Sunhatbindha p. s. Balasore.	1,404 0 0	570 6 9

1	2	3	4	5	6	7	8	9
Tauzi no.	Name of mahal and pargana	Sadar jama of whole estate.	Whether the whole estate is to be sold,	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due form it.
924	Tq. Mobarakpur, Ph. Banchas.	Rs. a. p. 9,945 14 5	Whole	..	Panchanan Kumar Deb Mandal and others of Barobaty p. s. Balasore.	Rs. a. p. ..	Rs. a. p. 4,723 1 8	Rs. a. p. ..
930	Gobardhanpur, M a. Ph. Banchas.	2,192 0 0	Share	12 annas share in the estate	Biswambar Das Mahapatra of Raipitamber samil killa Mangalpur, p. s. Soro.	1,644 0 0	..	422 0 0
3850	Baishnabnagar, Ph. Banchas.	2,698 0 0	Whole	..	Samanta Radha Prasad Das <i>alias</i> Baisnab Charan Das of Sunhatbindha, p.s. Balasore.	..	889 0 0	..
3965	Purnachandrapur, Ph. Banchas.	5,350 0 0	Do.	..	Chy. Purna Chandra Das Praharaj Bidyadhar Bhuyan Mohapatra of Kurai, p. s. Soro and others.	..	1,023 0 0	..
3967	Ramakantapur, Ph. Banchas.	2,482 0 0	Do.	..	Chy. Krishna Chandra Das Praharaj Bidyadhar Bhuyan Mohapatra of Kurai p. s. Soro.	..	400 0 0	..
4739	Mobarakpur Taracharan Ph. Banchas.	9,945 14 5	Do.	..	Tracharan Deb Mandal and another of Barobaty, p. s. Balasore.	..	3,500 0 0	..
4744	Mobarakpur Ramanath Ph. Banchas.	932 6 10	Do.	..	Rai Sahib Biswanath Paidar of Aminabad, p. s. Jaleswar.	..	465 10 2	..

4747	Mobarnakpur Atal Behari, Ph. Banchas.	1,491 14 2	Whole	..	Rai Sahib Biswanath Paidar of Aminabad, police-station, Jaleswar.	745 15 5	..
669	Tq. Kundai, Ph. Basta Havelli.	1,621 0 0	Ditto.	..	Prankrishna Das and others of Anko, police-station Basta.	411 3 3	..
382	Taluq Jaganath Prasad, Ph. Bayang.	10,560 0 0	Ditto.	..	Sri Radhashyam Sundar Jew Thakur Bijee Bangsi Bata Brundaban Sebait Estate Ramkrishna Bose, Executrix Susilabala Dasi, Executor Rabin dra Krishna Mitra and others of Kothar, police-station Dhamnagar.	671 0 0	..
387	Taluq Nadigan, Ph. Bayang.	2,658 0 0	Ditto.	..	Kanungo Chy. Brundaban Chandra Harichandan Roy Mohapatra of Nadigan, police-station, Dhamnaga.	284 0 0	..
1600 A	Kt. Taluq Guruprasad, Ph. Bayang.	2,055 0 0	Share.	4a. 11p. 10kt. share in the estate ..	Nisamoni Dei, wife of Kishorechandra Naik and another of Gangamandir, Town Cuttack.	..	1935 November 318 4 8 1936 April. 318 8 8 636 13 4 771 8 2
982	Taluq Harisingpur, Ph. Bhera.	5,139 0 0	Share.	16 annas share in mauza Ajodhya, Arjunbindha, Babanbindha and its (share), Baibal, Dadhibabanpur, Daulatpur, Jagannathpur, Jhinkiria, Korbati, Kauhupur, Kanatia, Khasandipur, Khedirpur, Khedualpur, Mobadila, Momanipur, Misharpur, Mohuriapokhari, Rajgharpokhari, Sandakpur, Sankarpur, Sahapur, Sathibati, 15a. 11p. 6kt. 4b. 17g. 0k. 3bd. share in mauza Harisingpur.	Mahasy Ganesh Prasad Roy and another of Kaupur police-station Bhadrak.	..	4,543 0 4

1	2	3	4	5	6	7	8	9
Touzi No.	Name of Mahal and Pargana.	Sadr Jama of whole Estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of properties to be sold.	If only a share is to be sold, the Sadr Jama of such share.	If the whole estate is to be sold the arrears due from it.	If only a share is to be sold, the arrears due from it.
4826	Birabarpur Srimati Moni, Ph. Bheda.	Rs. a. p. 695 11 10	Whole.	..	Srimati Moni Dibya, Manager for minor son, Manmath Prasad Parhi of Eram, police-station Basudebpur.	..	Rs. a. p. 347 13 11	..
1563 A	Taluq Brajajamsuli, kt. Tq. Jamsuli, Ph. Daradachore,	753 8 9	Ditto.	..	Chaudhuri Narendra Narayan Praharaj Mandhata of Gar-Irda police-station Basta.	..	276 12 4	..
233	Kt. Ma. Palkiri, Ph. Dhamnagar.	775 0 0	Ditto.	..	Motoli Mulna Mohammad Habibur Rabeman of Shampur, police-station Dhamnagar.	..	388 0 0	..
236	Kt. Dehuri Anandapur, Ph. Dhamnagar.	696 0 0	Ditto.	..	Ditto.	..	348 0 0	..
237	Taluq Shampur Ph. Dhamnagar	6,931 0 0	Share.	16 annas share in mauza Ajmatpur, Baburigan, Anaharpur, Brahmapur, Daipur, Daipur Nahabari, Dakhinbad, Dhamnagar, Dolgibindapur, Dubal, Gadiali, Ichhada majafarpur, Itua Jainagar, Jhardiha, Kalyani, Karanjigunapur, Kasoti, Kharikorua, Krishnadaspur, Kusuma, Mankidia, Mirdadpur, Nachhipur, Naguan, Padinarayanpur, Pahadpur, Shampur, Sathagan, Sarifpur, Sarisdiba, Srirampur, Talpada.	Kanungo Chaudhuri Brundaban Chandra Harichandan Rai Mahapatra of Nadigan, police-station Dhamnagar.	6,562 8 4	..	2,681 12 2

238	Tq. Jahangir Ph. Dhamnagar.	1,350 0 0	Whole.	..	Mobendra Narain Panda, Manager for minor nephew Sundar Narayan Chau- dhury of Sundari, p. s. Balasore..	..	585 0 0	..
3501	Radhashyampur Ml. Ph. Dham- nagar.	1,049 0 0	Ditto	..	Jagannath Das and another of Kantapari, p. s. Dham- nagar.	..	35 0 0	..
3685	Ml. Jamsednagar, Ph. Dhamnagar.	667 0 0	Ditto	..	Jahedatun Nishabibi, wife of Mohammad Humayun and others of Isafpur, P. S. Bhadrak.	..	334 0 0	..
4956	Garpada Tq. Abdul Hanan, Ph. Garpada.	726 9 4	Ditto	..	Bhuyan Abdul Samad Khan of Oriasasan, p. s. Basta and another.	..	228 4 8	..
24 A — R	Tq. Sundarpur Ph. Jajpur.	2,854 13 10	Share.	16 annas share in mauza Ajipur, Arjunpur, Bandalo, Barahanuapada, Brahmanigan, Debidwar, Deopada, Naharpada, Nunia, Sanbendalo, Sarapur, Sarapada, Santhamadhbab, and 8 annas share in mauza Sundarpur.	Golak Chandra Sahu and others of Chainpur, p. s. Jajpur.	2,584 11 10	..	1,292 13 11
3361	Tq. Rautarapur, Ph. Jajpur.	543 0 0	Whole.	..	Matoli Mulna Mohamad Habibur Raheman of Dhamnagar p. s. Dham- nagar.	..	272 0 0	..
4578	Kt. Tq. Keshab Charan Phl Jajpur.	611 0 0	Ditto	..	Srimatya Satyabhamma Dibya alias Gelha Dibya, wife of Damodar Moha- patra of Sampur, p. s. Dhamnagar.	..	306 0 0	..
1341 — 4	Ml. Kasba Kamarda, Ph. Kamardachore.	4,566 0 0	Share	8 annas share in mauza Agardachak. Basulipat, Kasoti (B), 16 annas share in mauza Anantapur, Ka'aba- kamarda and Paschimania.	Choudhuri Radhanath Roy Mohapatra of Kasaba- kamarda p. s. Bhogai.	1,508 12 0	..	500 0 0

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and pargana.	Sadr jama of whole estate.	Whether the whole estate is to be sold.	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
734	Tq. Barusing Ph. Khejuri.	Rs. a. p. 840 0 0	Whole	..	Sitanath Panda of Khauta-para p. s. Soro.	..	420 0 0	..
1130	Kl. Tq. Purusotampur Ph. Kamardachore.	1,315 0 0	Share	16 annas share in mauza Bagda, Boinehua, Panchpali Bhikagadia, Nachindia, Ranikhudi, Bindha Kalandia, Kalaunda, Kalasimili, Kala-simili No. 2, Manik Similia No. 1 Manik Similia No. 2, Remu, Sarajpur, Troiloki and 12a 6p. share in mauza Gangada and Kasdiha.	Debendra Nath Giri and others of Gope, p. s. Jalleswar.	1,301 0 0	..	4 3 6
314	Tq. Kasaba, Ph. Manjuri.	3,157 1 4	Whole	..	Srimati Nakhatramali Dei, wife of Chaudhuri Jadunandan Dakhinroy Mahapatra of Jagannathprasad, P. S. Bhandaripokhari.	..	469 0 8	..
665	Jamalpur Tq. Ph. Malidachore.	1,333 0 0	Share	6a. 2p. 5kt. in the estate-	Padmalochan. kar and another of Machhia No. 1 p. s. Basta and others.	515 7 11	..	202 6 5
665	Jamalpur Tq. Ph. Mulidachore.	1,333 0 0	Ditto	8a. 6p. in the estate.	Chaudhuri Rambhari Parida and another of Jamalpur, p. s. Basta.	708 2 6	..	137 5 3
722	Tq. Bhagbanta-pur, Ph. Nunkhand.	843 0 0	Whole.	..	Moni Bhadra Mohapatra of Bajipur, p. s. Soro.	..	374 0 0	..

2	Tq. Kandhia, Ph. Kandhiaorgada.	5,254	8	6	Ditto..	..	Mohasay Ganesh Prasad Roy and another of Kau- pur, p.-s. Bhadrak.	..	2,615	14	10	..
5	Tq. Palsa, Ph. Randiaorgada.	980	0	0	Share..	16 annas share in mauza Dhumapur, Gohirani, Kuansa and Palasa and 10 annas share in mauza Randia.	Harekrishna Panda of mauza Mantiri, p.-s. Soro.	802	3	9	..	9 0 5
1031	Tq. Madhabnagar, Ph. Randia- orgada.	2,595	0	0	Ditto..	4 annas share in mauza Ambroli, Bandhgan, Keshpur, Nurpur, Ram- pur, Salo, Kudiamaland 3a. 2p. Skt. share in mauza Dahanasuni and Nachhipur and 8 pies share in mauza Kusumnagar.	Biswambar Das Mahapatra and others of Raipitamber p.-s. Soro and others.	603	11	4	..	99 15 8
43	Talpada Tq. Ph. Senaut.	2,301	12	0	Whole.	..	Choudhuri Harekrishna Mahapatra of Eram, p.-s. Basudebpur.	..	537	8	0	..
125	Mrusadnagar Patna, Ph. Senaut.	2,666	0	0	Share..	16 annas share in mauza Agraia, Aharpada, Amargadia, Ambroli, Anantapur, Andrai Aruhapal, Arsc, Aruha, Asurali, Ato, Bandiberb, Bania, Barada, Baragada, Barikpur, Baro, Basalpur, Beka, Belkula, Belna, Bentel, Betra, Bhagabanpur, Bhaktibrahmapur, Bhatpara, Bidyadharpur, Bijogangadharpur, Bishnupurbindha, Barang, Brahma- pur, Chabispara, Chakagiria, Chaka- bental, Chakridharpur, Chandan- pur, Dahanasuni, Deula, Deulpal, Dharnagatpur, Dinari, Dolsahi, Dutaibindha, Gabsahi, Ganjamal, Gobindapur, Golapokhari, Gopal- bindha, Guamal, Gurpal, Guzi- darada, Haladharbindha, Haripur, Hatiapara, Isanpur, Jagannathpur, Jalanga, Jalleswar, Jitanaga, Kana- ria Kandara, Kandapur, Kedarpur, Khandatare, Kharpapada, Kod- gambhir, Kuntala, Madhusudanpur, Mahantipur, Moharampur, Mahia-	Kalpada Ray Choudhuri and another of Belgharia p.-s. Barhanagar, district 24-Parganas.	2,460	4	0	..	530 2 0

1	2	3	4	5	6	7	8	9
Touzi no.	Name of Mahal and pargana.	Sadar jama of whole estate.	Whether the whole estate is to be sold	If only a share is to be sold, specification of such share or shares.	Names of proprietors of property to be sold.	If only a share is to be sold the sadar jama of such share.	If the whole estate is to be sold, the arrears due from it.	If only a share is to be sold, the arrears due from it.
125 7		Rs. a. p.		<i>concluded.</i>		Rs. a. p.	Rs. a. p.	Rs. a. p.
1261 R	Belana Kt. Tq. Ph. Senaut.	1,157 0 0	Ditto..	2a. 10p. 13kt. share in mauza Barunai, 16 annas share in mauza Belna, Goramati, Nuananda, Kanchanpur, Toranpada.	Banshidhar Naik and another of Belna, p.-s. Bhadrak and others.	683 9 6	..	309 0 9
1262	Belna Kt. Tq. Ph. Senaut.	1,127 0 0	Whole.	..	Muina Mahammad Habibur Raheman of Shampur, p.-s. Dhamnagar.	..	564 0 0	..
5093	Talpada Tq. Gokulchandra, Ph. Senaut.	551 7 5	Ditto..	..	Gokul Chandra Parhi and another of Eram, p.-s. Basudebpur.	..	152 11 9	..
1164	Berhawal ML Ph. Sahabandar.	778 0 0	Whole	..	Khiron Kumar Panigrahi of Kharidpuipal, p.-s. Bhograi and others.	..	189 0 0	..

1368	Bishnupur Ml. Ph. Sababandar.	6,172 0 0	Share..	8 annas share in the estate	..	Biswanath Paida of Aminabad p.s. Jalleswar.	3,086 0 0	..	543 0 0
1657	Tappa Purusandha Kt. Tappa. Ph. Soso.	1,619 7 11	Share..	5a. 4p. share in the estate	..	Brundabati Dei, wife of Radhakrishna Dhal of Anandapur, p.s. Anandapur.	539 13 4	..	185 1 4
1657	Tappa Purusandha Kt. Tappa, Ph. Soso.	1,619 7 11	Share..	6 annas share in the estate	..	Nakhetra Mali Dei, wife of Brajakishore Mahapatra, of Anandapur, Killa Keonjhar and another.	607 4 11	..	203 13 5
3644	Mahal Bhagaban Chandrapur. Ph. Soso.	2,626 0 0	Share..	8 annas share in mauza Barhatrilochanpur, Barsandha, Bonth, Barampur, Dhanghar, Giridharinagar, Haladipahani, Kandaba, Mahantipara, Nuapokhari, Oladang, Panichhatra, Purusandho, Rauturapur, Sansandharo, Tikiria, Oliban, Pahadpur, Srirampur.	..	Daitari Singh executor for minor daughter Lakhimi Bibi of Barahatrilochanpur, p.s. Bonth.	1,313 0 0	..	451 0 0
810	Hirapur Tq. Ph. Talasabanga.	1,859 0 0	Whole	..	..	Jatindranath Giri of Gope p.s. Jalleswar.	..	429 0 0	..
823	Brahmapur Ar. Pa. Ma. Ph. Talasabanga.	717 0 0	Do. ..	..	..	Kunja Behari Naik and others of Gobinda p.s. Basta.	..	259 0 0	..
1619B	Singarpur Kt. Tq. Ph. Talasabanga.	537 0 0	Do. ..	..	..	Joynarayan Penda and others of Baisingha, Mayurbhanj State.	..	269 0 0	..

All other shares than that specified in column 5 will be excluded from sale.

A. HAMID,

Collector of Balasore.

[3-1-21-8-1936.]

IN THE COURT OF THE SUBORDINATE
JUDGE, BERHAMPUR.

I. P. 4 of 1933, I. A. 366 of 1936.

Thota Narasimha Doss—*Petitioner,*
Insolvent,

and

Sri Sri Sri Krishnachandra Narayana Gajapati
Deo, Maharaja of Parlakimedi, and
others—*Respondents, Creditors.*

Notice is hereby given under section 41 of Act V of 1920 that the abovenamed petitioner (Insolvent) has applied to this court for an order of discharge and that the said petition is posted to 31st August 1936 for hearing.

[ILLEGIBLE,]

Subordinate Judge.

BERHAMPUR: 31st July 1936.

WANTED

An experienced plumbing mistry on a monthly salary of Rs. 35, temporarily on annual sanction, chargeable to work. None need apply who is not a native of or domiciled in the new Orissa Province and is not qualified in Public Health Department plumbing work.

Services may be terminated without giving any prior notice.

No travelling allowance will be given to join the appointment.

Application should be made to the Sub-divisional Officer, Public Health Department, Puri Subdivision and will be received by that officer up to the 15th August 1936.

J. BAKSHI,
Executive Engineer,
Southern Division.

CUTTACK: 3rd August 1936.

WANTED

A typist with a knowledge of Shorthand for the office of the Director of Public Instruction, Orissa, on a pay of Rs. 40 a month.

Applications with copies of testimonials will be received by the undersigned up to the 15th August 1936.

None need apply who has not passed the Matriculation Examination or an Examination equivalent thereto and is not a native of, or domiciled in, Orissa. Preference will be given to one who has passed the Intermediate Examination. Candidates should state their age, home district, educational qualifications and previous office experience in their applications.

H. DIPPIE,

Director of Public Instruction

[2—2—7-8-1936]

ELECTORAL RULES.

Those interested are advised to buy the Orissa Legislative Assembly Electoral Rules, Part I, which deal with the preparation, revision and publication of Electoral Rolls, from the Press Officer, Secretariat, Cuttack Price annas 8 a copy.

ELECTIONS OFFICER.

[3—1—21-8-1936.]